

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
COURT - III**

**CA(CAA)-117(ND)/2017**

**IN THE MATTER OF:**

**Mahavir Benefication Pvt. Ltd.  
With  
Aryan Ispat and Power Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**.... RESPONDENT**

**SECTION:**

**Under Section 230-232**

**Order delivered on 10.10.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**


**For the APPLICANT / PETITIONER :-** Mr. Rakesh Kumar, Advocate  
Mr. P. K. Sachdeva, Advocate

**For the RESPONDENT :-**

**ORDER**

Learned Counsel for the petitioner is present. At the request of the Learned Counsel for the Petitioner to comply with the order dated 03.10.2017, further two weeks' time is granted.

Post the matter on 2<sup>nd</sup> November 2017.

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**